GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.1407

TO BE ANSWERED ON THE 26THJULY, 2016/SHRAVANA 4, 1938 (SAKA)

INCLUSION OF LANGUAGES IN EIGHTH SCHEDULE

1407. KUMARI SHOBHA KARANDLAJE: SHRI HARIOM SINGH RATHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to include more languages in the Eighth Schedule of the Constitution including Tulu and Rajasthani languages;
- (b) if so, the details thereof, language and State-wise; and
- (c) the time by which such languages are likely to be included in the Eighth Schedule?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a) & (b): At present there are demands for inclusion of 38 more languages including Tulu and Rajasthani in the Eighth Schedule of the Constitution. These are:
- (1) Angika, (2) Banjara, (3) Bazika, (4) Bhojpuri, (5) Bhoti, (6) Bhotia, (7) Bundelkhandi, (8) Chhattisgarhi, (9) Dhatki, (10) English, (11) Garhwali (Pahari), (12) Gondi, (13) Gujjar / Gujjari (14) Ho, (15) Kachachhi, (16) Kamtapuri, (17) Karbi, (18) Khasi, (19) Kodava

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(Coorg), (20) Kok Barak, (21) Kumaoni (Pahari), (22) Kurukh, (23) Kurmali, (24) Lepcha, (25) Limbu, (26) Mizo (Lushai), (27) Magahi, (28) Mundari, (29) Nagpuri, (30) Nicobarese, (31) Pahari (Himachali), (32) Pali, (33) Rajasthani, (34) Sambalpuri/Kosali, (35) Shaurseni (Prakrit), (36) Siraiki, (37) Tenyidi and (38) Tulu.

Many of these languages are spoken in several States, and their use is not restricted by State boundaries.

(c): As the evolution of dialects and languages is dynamic, influenced by socio-eco-political developments, it is difficult to fix any criterion for languages, whether to distinguish them from dialects, or for inclusion in the Eighth Schedule to the Constitution of India. Thus, both attempts, through the Pahwa (1996) and Sitakant Mohapatra (2003) Committees to evolve such fixed criteria have not borne fruit.

The Government is conscious of the sentiments and requirements for inclusion of other languages in the Eighth Schedule, and will examine the requests keeping in mind the sentiments, and other considerations such as evolution of dialects into language, widespread use of a language etc.
